

GOVERNMENT OF INDIA  
MINISTRY OF DEFENCE  
DEPARTMENT OF DEFENCE  
LOK SABHA

UNSTARRED QUESTION NO.1500  
TO BE ANSWERED ON THE 4<sup>TH</sup> MARCH, 2016

RESERVATION IN SAINIK SCHOOLS

1500. SHRI A.P. JITHENDER REDDY:

Will the Minister of DEFENCE j{k k ea=h  
be pleased to state:

- (a) whether there is any scope for providing reservations in admission to students in nearest Sainik Schools to those States that have not set up any Sainik School till date;
- (b) if so, the details thereof;
- (c) whether there is any alternative solution to improve the access of students to Sainik Schools and to remove regional imbalance in this regard; and
- (d) if so, the details thereof?

A N S W E R

MINISTER OF DEFENCE  
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(SHRI MANOHAR PARRIKAR)  
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**(a) to (d): As per existing policy, boys from States and Union Territories, which do not have a Sainik School of their own, are accommodated in Sainik Schools located in adjoining States / Union Territories. In addition to the 25 Sainik Schools already functioning, “In-Principle” approval has been granted for opening 11 more Sainik Schools in various parts of the country to improve the access of Students to Sainik Schools and to remove regional imbalance. Details of the new Sainik Schools is at Annexure-I.**

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**ANNEXURE-I REFERRED IN THE REPLY GIVEN IN PARTS (a) TO (d) OF LOK SABHA UNSTARRED QUESTION NO. 1500 FOR ANSWER ON 4.3.2016**

**DETAILS OF NEW SAINIK SCHOOLS FOR WHICH IN-PRINCIPLE APPROVAL ACCORDED / MEMORANDUM OF AGREEMENT SIGNED:**

<b>S. No.</b>	<b>State</b>	<b>Districts</b>	<b>Remarks</b>
1.	Arunachal Pradesh	Niglok Village District East Siang	"In-principle" approval accorded
2.	Mizoram	Chhingchhip	Memorandum of Agreement signed
3.	Odisha	Sambalpur	"In-principle" approval accorded
4.	Rajasthan	Alwar	Memorandum of Agreement signed
5.	Rajasthan	Jhunjhunu	Memorandum of Agreement signed
6.	Uttar Pradesh	Jhansi	Memorandum of Agreement signed
7.	Uttar Pradesh	Mainpuri	Memorandum of Agreement signed
8.	Uttar Pradesh	Amethi	Memorandum of Agreement signed
9.	Uttarakhand	Rudraprayag	Memorandum of Agreement signed
10.	West Bengal	Darjeeling	"In-principle" approval accorded
11.	Maharashtra	Chandrapur	"In-principle" approval accorded

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